

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P. (C) .TMP No.239 OF 2020

PETITIONER:

MINIMOL N.I,D/O LATE NANU, AGED 43 YEARS  
FACT QUARTERS, XF-12, FACT TOWNSHIP,  
UDYOGAMANDAL, ELOOR, KOCHI, PIN :- 683 501

BY ADVOCATE SMT.JYOTHILAKSHMY.K.K

RESPONDENTS

1. SENIOR MANAGER (ESTATE) ,  
ESTATE DEPARTMENT FACT, UDYOGAMANDAL,  
ELOOR, KOCHI, PIN- 683 501
2. THE FERTILIZERS AND CHEMICALS TRAVANCORE LTD,  
REPRESENTED BY ITS MANAGING DIRECTOR  
FACT TOWNSHIP, UDYOGAMANDAL, ELOOR  
KOCHI, KERALA PIN - 683 501
3. UNION OF INDIA, REPRESETED OY  
MINISTRY OF FERTILIZERS AND CHEMICALS,  
NEW DELHI - 110001

BY SRI.P.VIJAYAKUMAR, ASGI

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020, THE  
COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**BECHU KURIAN THOMAS, J**

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**WP(C) TMP NO.239 OF 2020**

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**DATED THIS THE 30<sup>th</sup> DAY OF APRIL, 2020**

**ORDER**

Notice to respondents No. 1 & 2 by email and regular post. The Asst. Solicitor General of India takes notice on behalf of the 3<sup>rd</sup> respondent. There shall be an interim stay of Ext.P3 for a period of 2 months.

Post on 24.06.2020.

**BECHU KURIAN THOMAS  
JUDGE**

Nsd

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT P1: TRUE COPY OF THE LICENSE AGREEMENT DATED 13.08.2016 EXECUTED BETWEEN THE PETITIONER AND THE 2ND RESPONDENT

EXHIBIT P2: TRUE COPY OF THE RESIDENCE CERTIFICATE DATED 23.11.2017

EXHIBIT P3: TRUE COPY OF THE ORDER, WITHOUT SHOWING ANY DATE, ISSUED BY THE 1ST RESPONDENT ON BEHALF OF THE 2ND RESPONDENT